

IN THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL
BENCH, NEW DELHI

O.A.NO. 353 OF 2022

IN THE MATTER OF:

Kartik SharmaApplicant

Versus

State of Uttarakhand Respondent

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New Delhi

Dated: 18.4.2024

Filed By

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Ans

IN THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL

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**AFFIDAVIT/REPORT ON BEHALF OF UTTARAKHAND JAL
SANSTHAN IN COMPLIANCE OF ORDER DATED 16-02-2024**

I, Amit Kumar, aged about 36 years, S/O Musaphir Prasad, presently posted as Executive Engineer, Uttarakhand Jal Sansthan, Mussoorie, Dehradun, do hereby solemnly affirm and state on oath as under:

1. That I am Amit Kumar the Executive Engineer, Uttarakhand Jal Sansthan and present affidavit/Report is being filed in compliance of order dated 16.02.2024 passed by this Hon'ble Tribunal in the aforesaid matter.
2. That this Hon'ble Tribunal vide order dated 16.02.2024 directed the Uttarakhand Jal Sansthan to file a report disclosing the manner and timeline for meeting the requirement of supply of water in the area concerned.

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3. That the present matter is related to drinking water supply in Mussoorie. It is stated that with regard to operation and maintenance (O & M) of water and sewers scheme, supply of water and Construction of water and sewers scheme in the State of Uttarakhand there are two Department/Corporations Uttarakhand Jal Sansthan and Uttarakhand Peyjal Nigam. Both are department/Corporation under control of State Government of Uttarakhand. The work of preparation and construction of schemes of water and sewer in the state of Uttarakhand is of Uttarakhand Peyjal Nigam and after completion of the work the projects the said schemes are being transferred to the Uttarakhand Jal Sansthan for operation and maintenance (O & M).
4. That in order to meet the required demand of drinking water for Mussoorie, the Government has planned “**Yamuna River Pumping Water Scheme**” under which the water will be supplied to Mussoorie in addition to the existing supply of water to Mussoorie. However, the Yamuna River Pumping Water Scheme of Mussoorie is still under construction and the construction work of this scheme is being done by Uttarakhand Peyjal Nigam .
5. That as per D.P.R. of Mussoorie reorganisation water supply scheme (*Yamuna River Pumping Water*

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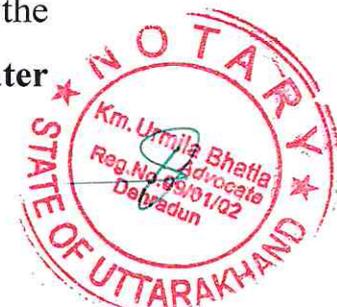


Scheme of Mussoorie) prepared by Uttarakhand Peyjal Nigam, the following is the current and projected demand of Water in Mussoorie form the year 2022 to 2052, is as follows:

| S. No. | Demand of water | 2022 Base year | 2037 Mid year | 2052 Design year |
|--------|---|----------------|---------------|------------------|
| 1. | Population | 45484 | 52836 | 60489 |
| 2. | Average tourist (Floating population) | 48036 | 62578 | 81548 |
| 3. | Demand of water in MLD | 12.62 | 15.58 | 19.17 |
| 4. | Supply of water | 7.10 | 6.04 | 4.17 |
| 5. | Amount of remaining water | 5.52 | 9.94 | 15.00 |
| 6. | Wastage of water (20% of remaining water) | 1.10 | 1.88 | 3.00 |
| 7. | Total balance of demand of water | 6.62 | 11.42 | 18.00 |

6. The above mentioned demand of 6.62 MLD water is on the basis of year 2022 as per floating population of Mussoorie. The given scheme is designed till the year 2052, therefore the supply of 6.62 to 18 MLD water can be provided from the “**Yamuna River Pumping Water Scheme**” and sufficient water can be supplied through this scheme till the year 2052.
7. That the Uttarakhand Jal Sansthan has sought vide Letter dated 08.12.2023, the progress of the construction of “**Yamuna River Pumping Water**

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Scheme” from Uttarakhand Peyjal Nigam and it was also asked as to how much water is being supplied to mussoorie under this scheme. In this regard a letter dated 8.12.2023 of Uttarakhand Peyjal Nigam was received according to which, 80% construction work of this scheme has been completed and remaining 20% construction work is expected to be completed in June 2024.

8. It is stated that presently 4 MLD water is being supplied by Uttarakhand Peyjal Nigam to Uttrakhand jal sansthan from this scheme which is being supplied in Mussoorie by Uttrakhand Jal sansthan and after completion of the projects in June 2024, the production from this scheme will be 6 MLD water.
9. In this year 2023 & 2024 Total demand of water in mussoorie is 14.50 MLD during the peak season (from April to June) and 9.50 MLD in non-peak season, (from January to March and July to December) and presently 7.67 MLD and 4 MLD i.e. total 11.67 MLD water is being supplied by Uttarakhand jal sansthan in Mussoorie. Remaining 2.83 MLD demand of water in will be met out from **“Yamuna pumping river water scheme”**. It is further submitted that demand of water in the Mussoorie decrease in the winter/non-peak season .

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10. It is submitted that Uttarakhand Jal Nigam is constructing **“Yamuna River Pumping Water Scheme”** and as per this scheme Uttarakhand Jal Sansthan will start getting additional supply of 6 MLD Water from June 2024 as committed by Uttarakhand Jal Nigam. Thereafter, Uttarakhand Jal Sansthan will be in a position to supply 13.67 MLD Water in Mussorie, against total demand of 14.50 MLD water in peak Season. The remaining demand of 0.83 MLD water will also be met through **“Yamuna River Pumping Water Scheme”** once the said scheme is completed and transferred by Uttarakhand Jal Nigam to Uttarakhand Jal Sansthan. It is submitted that if any extra demand of Water is generated during Peak or Non Peak Season, in that case also the demand of water will be met through **“Yamuna River Pumping Water Scheme”** .
11. That the present affidavit/report being filed by the deponent in compliance of direction of this Hon’ble National Green Tribunal.



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VERIFICATION

Verified at Dehradun today on this 17 day of April, 2024 that the contents of the above affidavit from para 1 to 11 are true and correct to the best of my knowledge. Nothing is wrong therein and nothing material has been concealed there from.

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DEPONENT

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Through

Abhishek Atrey

(DR. ABHISHEK ATREY)

ADVOCATE

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Supreme Court of India,

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This affidavit is sworn before me by
Shri. *Abhishek Atrey*
who is identified by Shri. *Sanjay Kumar*
at Dehradun on: *17/4/2024*
(Legal cell)

KM. URMILA BHATIA
Advocate & NOTARY, Dehradun

Identified by

Sanjay Kumar (UJS)
(Legal cell)
Uttarakhand Jal Sansthan
Nehru Colony, Dehradun

